

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 95 of 2013

Dated : 22nd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BMM Ispat Ltd. ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Gupta
Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. V. Srinivasa Raghavan
Ms. Anupama Hebbar

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for further hearing on 25.11.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson